

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No.: 258 of 2003

Jabalpur, this the 15th day of July, 2004

Hon'ble Shri M.P. Singh, Vice Chairman
Hon'ble Shri Madan Mohan, Judicial Member

Uday Singh, S/o. Late Shri Phool Singh,
aged about 53 years, Serving as H.S.II,
Fitter Tool Rooms T. No. 019 GCF, Jabalpur
R/o. Ram Nagar, H.No. 360/2, Behind Pump
House, Shanker Shah Nagar, Rampur,
Jabalpur. Applicant

(By Advocate - None)

V e r s u s

1. The Union of India, through
Secretary, Ministry of Defence
Production, New Delhi.
2. The Chairman, Ordnance Factory,
Board 10-A, Sahid Khudiram Bose,
Marg, Kolkata.
3. The General Manager, Gun Carriage
Factory, Jabalpur (MP).
4. Shri Niraj Kela, Dy. G.M.,
G.C.F., Jabalpur. Respondents

(By Advocate - Shri Bhushan Adlak on behalf of Shri
P. Shankaran)

O R D E R (Oral)

By M.P. Singh, Vice Chairman -

None is present for the applicant. On 21.6.2004,
30.4.2004, 17.3.2004, 20.2.2004 and 27.10.2003, also none
was present for the applicant. Since it is an old case of
2003, we proceed to dispose of this OA by invoking the
provisions of Rule 15 of CAT (Procedure) Rules, 1987.
Heard the learned counsel for the respondents and perused the
records.

2. The learned counsel for the respondents states that
the present OA has become infructuous after filing OA No.
920/2003, as the order of the disciplinary authority
challenged in this OA has been challenged by the applicant

in a separate OA No. 920/2003, alongwith the order of the appellate authority. In view of this fact that the relief claimed in this OA has also been claimed in the subsequent OA No. 920/2003, this OA has become infructuous. Accordingly, the Original Application is dismissed as infructuous. No cost.

(Madan Mohan)
Judicial Member

(M.P. Singh)
Vice Chairman

"SA"

पृष्ठांकन सं. ओ/न्या.....जबलपुर, दि.....
प्रतिलिपि अंग्रे शिल्पः—

- (1) महिला, उच्च न्यायालय गार एसोसिएशन, जबलपुर
- (2) आकेदक श्री/श्रीमती/कु.....के कार्रसाल
- (3) पत्न्यर्थी श्री/श्रीमती/कु.....के कार्रसाल
- (4) चांगपाल, कोप्रा., जबलपुर न्यायपीठ

सूचना एवं आवश्यक कार्यवाही देतु

Bhup Singh
P. Sherkam
4-B-04

उप रजिस्ट्रार

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